

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

46.

C.P.(CAA)/157(MB)/2022
c/w C.A.(CAA)/115(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES: Art Capital (India) Private Limited
Vs
Rajiv Kumar Assistant Director,
Directorate Of Enforcement

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner Companies present.
Representative of the RD present.
2. Heard the Counsel and perused the additional affidavit filed by the
Petitioner. Also, perused the report submitted by the RD in sealed envelope.
Reserved for Orders.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)